

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED
CIN :U85110TN2007PTC064072
Date of commencement of CIRP: 03rd October 2019

LIST OF CREDITORS
Summary as on 18th June 201

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
Annexure - 3

S/NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any.	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?						% of Voting Share in CoC
1	Edelweiss Asset Reconstruction Company Limited	Not Available #	507,88,68,502	452,91,32,709	Financial Debt	452,91,32,709	-	No	33.95	No	-	54,97,35,793	-	
2	Union Bank of India [Merged voting share of erstwhile Andhra Bank & Corporation Bank]	Not Available #	348,63,25,170	348,63,25,170	Financial Debt	348,63,25,170	-	No	26.13	No	-	-	-	
3	Kotak Mahindra Bank	Not Available #	120,13,61,158	120,13,61,158	Financial Debt	120,13,61,158	-	No	9.00	No	-	-	-	
4	Bank of Maharashtra	Not Available #	98,23,65,011	98,11,65,011	Financial Debt	98,11,65,011	-	No	7.35	No	-	12,00,000	-	
5	HDFC Bank Limited	Not Available #	86,32,45,437	86,32,45,437	Financial Debt	86,32,45,437	-	No	6.47	No	-	-	-	
6	Clix Finance India Private Limited (E - GE Captial Services India)	Not Available #	64,64,89,341	64,64,89,341	Financial Debt	64,64,89,341	-	No	4.85	No	-	-	-	
7	TATA Capital Financial Services Limited	Not Available #	64,38,23,451	64,38,23,451	Financial Debt	64,38,23,451	-	No	4.83	No	-	-	-	
8	India Infoline Finance Limited	Not Available #	17,15,53,200	15,29,00,000	Financial Debt	15,29,00,000	-	No	1.15	No	-	1,86,53,200	-	
9	IDBI Bank Limited	Not Available #	37,62,83,845	37,23,83,845	Financial Debt	37,23,83,845	-	No	2.79	No	-	39,00,000	-	
10	Aditya Birla Finance Limited	Not Available #	8,69,67,528	8,69,67,528	Financial Debt	8,69,67,528	-	No	0.65	No	-	-	-	
11	Siemens Financial Services Private Limited*	Not Available #	20,75,14,711	69,38,970	Financial Debt	69,38,970	-	No	0.05	No	-	20,05,75,741	-	
	TOTAL		1374,47,97,354	1297,07,32,620		1297,07,32,620	-		97.22			77,40,64,734	-	

#Date of receipt not shared by IRP to RP

Note:

- The above list of creditors was collated based on whatever documents were shared by Interim Resolution Professional (IRP) like claim documents of few financial creditors & the voting share of CoC as on 22nd Feb. 2021. We haven't received the list of creditors from the IRP as on the date of appointment of RP (i.e) 23rd Apr. 2021. However, we have revised the voting share of CoC by taking into consideration of the NCLT, Chennai order dated 21st Apr. 2021 directing IRP to admit the claim of IDBI as a financial creditor. The above list may undergo change on the receipt of a complete set of documents from IRP.
- * These creditors have gone for appeal against the claim admission of IRP with Hon'ble NCLT, Chennai.
- On 07th May 2021, We had sent an email to CoC members to confirm the receipt of any amount from the Corporate debtor or the promoters of the Corporate debtor during the CIRP period to reconsider their claim amount. For which, only Clix Finance is yet to respond.

